

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/47026/2026 ARBA/19/2026	THE PROJECT DIRECTOR, NHAI,PIU-SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	AJIT PATNAIK VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000006/2015
2	D-ARBP/47000/2026 ARBP/56/2026	KHALSA ENGINEERING WORKS, ANGUL VS SIMPLEX INFRASTRUCTURE LTD.,KOLKATA	JANMEJAYA DASH VS	// () //
3	D-ARBP/47196/2026 ARBP/57/2026	M/S. NITYANANDA FARAK,KALYANI NAGAR,CUTTACK VS M/S. DAITARI SATYABHAMA INFRASTRUCTURES PVT. LTD., BHUBANESWAR	SANTOSH KUMAR MISHRA VS	// () //
4	D-BLAPL/30551/2026 BLAPL/10539/2026	AKRURA @ AKURA BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BARAMBA /372 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000027/2026
5	D-BLAPL/30555/2026 BLAPL/10540/2026	BASANTI BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BARAMBA /372 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000027/2026
6	D-BLAPL/30566/2026 BLAPL/10541/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /1 /2010 A.D.J.,KORAPUT(Koraput) CT/0000147/2025
7	D-BLAPL/30568/2026 BLAPL/10542/2026	RAJEYA KENDRUKA @ RAJAYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2010 A.D.J.,KORAPUT(Koraput) CT/0000140/2025
8	D-BLAPL/30575/2026 BLAPL/10543/2026	RAJEYA @ RAJAYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /13 /2012 A.D.J.,KORAPUT(Koraput) CT/0000159/2025
9	D-BLAPL/30585/2026 BLAPL/10544/2026	NABIN KUMAR SADANGI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /217 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001183/2026
10	D-BLAPL/29801/2026 BLAPL/10545/2026	SHYAMSUNDAR CHINCHANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /63 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000646/2026
11	D-BLAPL/30265/2026 BLAPL/10546/2026	SHIBA SHANKAR NAG VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /426 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000056/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30165/2026 BLAPL/10547/2026	SRIDHAR HIKABADI VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000101/2024
13	D-BLAPL/30688/2026 BLAPL/10548/2026	SUNIL KANHAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHULBANI SADAR /190 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000138/2026
14	D-BLAPL/30338/2026 BLAPL/10549/2026	LAXMIDHAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHANJANAGAR /857 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000041/2026
15	D-BLAPL/30349/2026 BLAPL/10550/2026	BHARAT KUMAR SAHOO VS STATE OF ODISHA	PRANGYA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000083/2026
16	D-BLAPL/30599/2026 BLAPL/10551/2026	SANJEEB KUMAR MOHANTY @ BABUNI VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	TANGARPALI /132 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001160/2026
17	D-BLAPL/30567/2026 BLAPL/10552/2026	KABITA BEHERA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /792 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001897/2026
18	D-BLAPL/24033/2026 BLAPL/10553/2026	BIJAY@ALEKHA KUMAR PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /140 /2026 A.D.J.,KEONJHAR(Kendujhar) ST/0000033/2026
19	D-BLAPL/30571/2026 BLAPL/10554/2026	LADA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /3 /2012 A.D.J.,KORAPUT(Koraput) CT/0000139/2025
20	D-BLAPL/28587/2026 BLAPL/10555/2026	JATIA @ RUNA DAS VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	JAJPUR TOWN /152 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000891/2026
21	D-BLAPL/28899/2026 BLAPL/10556/2026	KALIA @ BIDYAPATI NAYAK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000304/2025
22	D-BLAPL/30438/2026 BLAPL/10557/2026	BISHNU MAHATO @ BISHNU KUMAR MAHATO @ CHOTKA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	ROURKELA GRPS. /139 /2025 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000052/2025
23	D-BLAPL/28964/2026	SADHU NAIK	SUSANTA KUMAR BARAL	KASHIPUR /54 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

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	BLAPL/10558/2026	VS STATE OF ODISHA	VS	DIST.& SESSIONS JUDGE,RAYAGADA(I
24	D-BLAPL/30576/2026 BLAPL/10559/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	CT/0000032/2025 NARAYANPATNA /4 /2010 A.D.J.,KORAPUT(Koraput)
25	D-BLAPL/29839/2026 BLAPL/10560/2026	PARAMANANDA BISWAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	CT/0000140/2025 BASUDEVPUR /465 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak)
26	D-BLAPL/30164/2026 BLAPL/10561/2026	DEBADUTTA PADHAN @ DEBADATTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	GR/0000849/2026 BARGARH /566 /2026 SPECIAL JUDGE (POCSO), BARGARH(B
27	D-BLAPL/19848/2026 BLAPL/10562/2026	SURENDRA DEHURY @ DEHURI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	Spl/0000037/2026 KISINDA /45 /2025 ADDL.SSESSIONS JUDGE CUM SPL JUDC
28	D-BLAPL/30591/2026 BLAPL/10563/2026	SUPRIYA MAHARANA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ST/0000046/2025 CHANDAKA P.S. /352 /2026 AD-HOC A.D.J.(FTSC),BHUBANESWAR(
29	D-BLAPL/28996/2026 BLAPL/10564/2026	SK. SAHEB VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	TR/0000426/2026 RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda)
30	D-BLAPL/30594/2026 BLAPL/10565/2026	RAJA MOHARANA VS STATE OF ODISHA	KARUNAKAR GAYA VS	CT/0000096/2024 JAGATSINGPUR /652 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
31	D-BLAPL/30458/2026 BLAPL/10566/2026	SANJAY SAHOO VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	GR/0001438/2026 CDA-II /75 /2026 PRESIDING OFFICER, DESIGNATED CO
32	D-BLAPL/30490/2026 BLAPL/10567/2026	ANIL SENAPATI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ST/0000199/2026 / /0 SPECIAL JUDGE,BHADRAK(Bhadrak)
33	D-BLAPL/30610/2026 BLAPL/10568/2026	MANDIR PATRA VS STATE OF ODISHA	BIKASH KARNA VS	Spl/0000060/2026 GHANTAPADA /123 /2026 ADDL.SSESSION JUDGE CUM SPL..JUDGE
34	D-BLAPL/30491/2026 BLAPL/10569/2026	BABLU SEKH VS	SANJIB KUMAR BHANJADEO VS	Spl/0000183/2026 / /0 SPECIAL JUDGE,BHADRAK(Bhadrak)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/27220/2026 BLAPL/10570/2026	STATE OF ODISHA JIRIMIYA MAJHI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	Spl/0000060/2026 ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000058/2024
36	D-BLAPL/29663/2026 BLAPL/10571/2026	MUNA SAHU VS STATE OF ODISHA	SOU MENDRA KUMAR NAYAK VS	HINJILI /346 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000096/2026
37	D-BLAPL/29783/2026 BLAPL/10572/2026	NAND KUMAR CHOUHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001141/2026
38	D-BLAPL/30000/2026 BLAPL/10573/2026	CHANDAN KUMAR BASKEY VS STATE OF ODISHA	SAHASRANSU SOURAV VS	JALESWAR /216 /2026 A.D.J.,JALESWAR(Baleshwar) ST/0000024/2026
39	D-BLAPL/30544/2026 BLAPL/10574/2026	SAGAR @ SUSANT NAYAK @ SUSANS NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000127/2026
40	D-BLAPL/30128/2026 BLAPL/10575/2026	DAMAN HANSDAH @ KERSHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000008/2026
41	D-BLAPL/30545/2026 BLAPL/10576/2026	MANAS @ DIPU SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /202 /2022 A.D.J.,NAYAGARH(Nayagarh) ST/0000165/2023
42	D-BLAPL/30593/2026 BLAPL/10577/2026	DEBASIS BIBHORE @ CHINTU VS STATE OF ODISHA	RAJIB RATH VS	RAYAGADA TOWN /184 /2026 A.D.J.,RAYAGADA(Rayagada) CT/0000058/2026
43	D-BLAPL/30133/2026 BLAPL/10578/2026	SANIA BEGUM VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BOLAGARH P.S. /272 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000103/2026
44	D-BLAPL/30222/2026 BLAPL/10579/2026	SUMAN NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	RASOL /101 /2026 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000246/2026
45	D-BLAPL/30283/2026 BLAPL/10580/2026	RANJAN KUMAR ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /333 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001513/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/30301/2026 BLAPL/10581/2026	AKASH BHUTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
47	D-BLAPL/30609/2026 BLAPL/10582/2026	MILU @ SATYABRATA MOHANTY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
48	D-BLAPL/30318/2026 BLAPL/10583/2026	ROSHAN KHATEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /234 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000172/2026
49	D-BLAPL/30615/2026 BLAPL/10584/2026	GANESWAR SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS	TALCHER TOWN /1282 /2025 A.D.J.,TALCHER(Anugul) CT/0000055/2026
50	D-BLAPL/30364/2026 BLAPL/10585/2026	ANANTA TUDU @ MAJHI VS STATE OF ODISHA	ASTAMI TANDIA VS	TANGARPALI /179 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000274/2025
51	D-BLAPL/30532/2026 BLAPL/10586/2026	SANTOSH SABAR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BANAPUR P.S. /269 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000528/2026
52	D-BLAPL/30272/2026 BLAPL/10587/2026	RINKU @ GEORGE PARICHHA VS STATE OF ODISHA (STF)	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /2 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000043/2022
53	D-BLAPL/30357/2026 BLAPL/10588/2026	SANIA @ SANATAN JENA VS STATE OF ODISHA	LAGNAJIT PATTHAIK VS	BALICHANDRAPUR /503 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002558/2024
54	D-BLAPL/29905/2026 BLAPL/10589/2026	RAJ KUMAR SAHOO@RAJA VS STATE OF ODISHA	ABHIJIT DAS VS	MADHUPATNA /399 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001386/2026
55	D-BLAPL/30617/2026 BLAPL/10590/2026	PRASANJIT SARKAR VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000057/2023
56	D-BLAPL/29848/2026 BLAPL/10591/2026	SUSHIL MANDAL @ PUI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /154 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang CT/0000086/2024
57	D-BLAPL/29845/2026	NARAYAN NAYAK	SOUMYA KANTA TRIPATHY	CHITRAKONDA /110 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10592/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2024
58	D-BLAPL/30625/2026 BLAPL/10593/2026	ARJUNA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur)
59	D-BLAPL/29808/2026 BLAPL/10594/2026	BAPUNI NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TR/0000048/2026 DHENKANAL TOWN /493 /2026
60	D-BLAPL/29757/2026 BLAPL/10595/2026	ASISH DAHALI @ ASISH DHALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001115/2026
61	D-BLAPL/29623/2026 BLAPL/10596/2026	GANESH MAHAPATRA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	ORKEL /255 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000162/2026
62	D-BLAPL/30626/2026 BLAPL/10597/2026	GOPINATH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SASON /169 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000575/2026
63	D-BLAPL/29257/2026 BLAPL/10598/2026	DURGA KUMAR SONI VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 2ND A.D.J., BARIPADA(Mayurbhanj) 2(A)CC/0000002/2025
64	D-BLAPL/30631/2026 BLAPL/10599/2026	ISHWARA DHALA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CUTTACK SADAR /576 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001265/2026
65	D-BLAPL/30486/2026 BLAPL/10600/2026	RUDRA KUMAR VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000048/2026
66	D-BLAPL/30770/2026 BLAPL/10601/2026	MANAS KUMAR NANDI VS STATE OF ODISHA	BANAMALI SAHOO VS	KANTABANJI /159 /2026 J.M.F.C.,KANTABANJI(Balangir) GR/0000321/2026
67	D-BLAPL/30652/2026 BLAPL/10602/2026	GULAB SINGH @ SONU SINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALIAPAL /432 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0001155/2026
68	D-BLAPL/30503/2026 BLAPL/10603/2026	SUSANTA KUMAR JENA VS	SAROJ KUMAR PADHI VS	KALIMELA /95 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000063/2025
				PIPLI /257 /2026 J.M.F.C.,PIPILI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/30379/2026 BLAPL/10604/2026	STATE OF ODISHA KUNA SWAIN VS	ANIRUDHA DAS VS	GR/0000362/2026 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000117/2026
70	D-BLAPL/30632/2026 BLAPL/10605/2026	STATE OF ODISHA NIMAIN BAGH VS	RAMESH CHANDRA MAHARANA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000048/2026
71	D-BLAPL/24131/2026 BLAPL/10606/2026	STATE OF ODISHA MUNIA @ SILU DAS VS	SUKANTA KUMAR NAYAK VS	CHANDABALI /72 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000142/2026
72	D-BLAPL/30179/2026 BLAPL/10607/2026	STATE OF ODISHA RANJIT DIGAL VS	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000521/2024
73	D-BLAPL/30781/2026 BLAPL/10608/2026	UNION OF INDIA (NCB) INDUREKHA OJHA VS	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000693/2026
74	D-BLAPL/30855/2026 BLAPL/10609/2026	STATE OF ODISHA MANORANJAN SABAT @ KANA MITU VS	JITENDRA SAMANTARAY VS	ADVA /55 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000032/2026
75	D-BLAPL/30828/2026 BLAPL/10610/2026	STATE OF ODISHA SAROJ PANDA VS	JAYADEBA BEHERA VS	KEONJHAR TOWN /841 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jharsuguda) GR/0001920/2025
76	D-CMAPL/39765/2026 CMAPL/144/2026	STATE OF ODISHA AJAY KUMAR HOTA VS	PRAKASH KUMAR ROUT VS	// () //
77	D-CMP/46967/2026 CMP/1738/2026	STATE OF ODISHA LINGARAJ JENA VS	ALOK KUMAR PANDA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0007878/2014
78	D-CMP/44965/2026 CMP/1739/2026	MUSI BARIK (DEAD) DEBIDUTTA TRIPATHY VS	SUSANTA KUMAR MISHRA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000039/2024
79	D-CMP/47926/2026 CMP/1740/2026	PRATIMA DASH @ TRIPATHY MUNNALAL CHANDRAKAR VS	ARUN KUMAR MISHRA 2 VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) EC/0000009/2015
		DINESH KUMAR CHANDRAKAR		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/47739/2026 CMP/1741/2026	NABAKISHORE MOHARANA VS STATE OF ODISHA	RAMDAS ACHARY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000103/2024
81	D-CMP/47211/2026 CMP/1742/2026	PRSANTA PAIKARAY VS ANWESHA PATTANAIAK	SUVASHISH PATTANAIAK VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000720/2020
82	D-CONTC/23840/2026 CONTC/6951/2026	SABITA NAYAK VS ARINDAM DAKUA, IAS	DIBYAJYOTI NAYAK VS	// 0 //
83	D-CONTC/37775/2026 CONTC/6952/2026	SWARNALATA MOHANTY VS PROF. DR.DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA	ADV. VS	// 0 //
84	D-CONTC/46746/2026 CONTC/6953/2026	DAYANIDHI SETHI VS SUJIT KUMAR PADHY, BLOCK EDUCATION OFFICER, DHARAKOTE, GANJAM	ADV VS	// 0 //
85	D-CONTC/47005/2026 CONTC/6954/2026	SIDDHARTHA SHANKAR MAHAKHUD VS PARVEEN VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR	TRILOCHAN NANDA VS	// 0 //
86	D-CONTC/47235/2026 CONTC/6955/2026	SUNIL KUMAR SATAPATHY VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
87	D-CONTC/47018/2026 CONTC/6956/2026	DR.KAKI NAVYA KANTHI VS DR. BISWAMBER BEHERA, CHIEF DIST. MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA	ADV. VS	// 0 //
88	D-CONTC/47019/2026 CONTC/6957/2026	PUSPANJALI OJHA VS DR MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA	ADV VS	// 0 //
89	D-CONTC/47035/2026 CONTC/6958/2026	SUCHITRA SAHOO VS ASWATHY, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/47067/2026 CONTC/6959/2026	PRATIBHA SETH VS GHANSHYAM MEHER,DEO CUM DPC, SAMAGRA SIKHYA ABHIYAN,SUBARNAPUR	ADV. VS	// 0 //
91	D-CONTC/47071/2026	MANJULATA BHUYAN	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6960/2026	VS	VS	0
		DR.N.TIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT.		//
92	D-CONTC/47101/2026	DANDADHAR BEHERA	BIBHUTI BHUSAN SWAIN	//
	CONTC/6961/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV, I.A.S.		//
93	D-CONTC/47114/2026	GOPAL CHANDRA SAHOO	PRAVAT KUMAR MUDULI	//
	CONTC/6962/2026	VS	VS	0
		CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHORDHA		//
94	D-CONTC/47116/2026	PURNANANDA MOHANTY	PRAVAT KUMAR MUDULI	//
	CONTC/6963/2026	VS	VS	0
		CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHORDHA		//
95	D-CONTC/47152/2026	RAMESH CHANDRA PADHY	ADV.	//
	CONTC/6964/2026	VS	VS	0
		YAMINI SARANGI, I.A.S., COMMNR. CUM SECY., RURAL DEVELOPMENT DEPT.,KHORDHA		//
96	D-CONTC/47297/2026	CHINMAYEE PATNAIK	ADV.	//
	CONTC/6965/2026	VS	VS	0
		ASWATHY S., I.A.S.,COMMNR. CUM SECY. HEALTH AND F.W DEPT.,ODISHA		//
97	D-CONTC/47156/2026	KUNI SAHU	ADV	//
	CONTC/6966/2026	VS	VS	0
		SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT		//
98	D-CONTC/47158/2026	ABODH KUMAR RAY	ADV	//
	CONTC/6967/2026	VS	VS	0
		RAHUL YADAV, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION		//
99	D-CONTC/47160/2026	KAJAL MALLIK	ADV.	//
	CONTC/6968/2026	VS	VS	0
		DR .N.THIRUMALA NAIK, I.A.S., SECY, S AND ME DEPT., KHURDHA		//
100	D-CONTC/47306/2026	DHARMENDRA KUMAR MOHAPATRA	ADV.	//
	CONTC/6969/2026	VS	VS	0
		MS.ASWATHY S., I.A.S.,COMMNR. CUM SECY.,HEALTH AND F.W DEPT,ODISHA		//
101	D-CONTC/47164/2026	PRASANA KUMAR DAS	ADV	//
	CONTC/6970/2026	VS	VS	0
		SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER REOSURCES DEPARTMENT		//
102	D-CONTC/47320/2026	PARAMANANDA BARIHA	ADV.	//
	CONTC/6971/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/47166/2026 CONTC/6972/2026	ADITYA GOYAL, I.A.S.,COLLECTOR,BARGARH DR. ANSHU PRAKASH NAIK VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	SWAPNIL ROY VS	// // 0 //
104	D-CONTC/47190/2026 CONTC/6973/2026	NIRANJAN MOHANTY VS AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, NABARANGPUR	ADV. VS	// 0 //
105	D-CONTC/47242/2026 CONTC/6974/2026	MANOJA KUMAR PATTANAIK VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
106	D-CONTC/47328/2026 CONTC/6975/2026	SUBODH KUMAR SETH VS ADITYA GOYAL, I.A.S, COLLECTOR,BARGARH	ADV. VS	// 0 //
107	D-CONTC/47197/2026 CONTC/6976/2026	SURENDRA PANAKA VS AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, NABARANGPUR	ADV. VS	// 0 //
108	D-CONTC/47280/2026 CONTC/6977/2026	PRATIVA MISHRA VS ADITYA GOYAL, I.A.S.	ADV. VS	// 0 //
109	D-CONTC/47349/2026 CONTC/6978/2026	BALARAM DEHURY VS VISHAL SINGH, I.A.S.,COLLECTOR,KEONJHAR	ADV. VS	// 0 //
110	D-CONTC/47286/2026 CONTC/6979/2026	MANORANJAN PATRA VS ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
111	D-CONTC/47354/2026 CONTC/6980/2026	SUBALAYA BHUE VS ADITYA GOYAL, I.A.S., COLLECTOR BARGARH	ADV. VS	// 0 //
112	D-CONTC/47260/2026 CONTC/6981/2026	KRISHNA CHANDRA PRADHAN VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
113	D-CONTC/47290/2026 CONTC/6982/2026	GITANJALI MAHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/47358/2026 CONTC/6983/2026	ARUN NANDA VS ADITYA GOYAL, I.A.S.,COLLECTOR,BARGARH	ADV. VS	// 0 //
115	D-CONTC/47361/2026 CONTC/6984/2026	GURUBARU CHHATAR VS ADITYA GOYAL, I.A.S.,COLLECTOR,BARGARH	ADV. VS	// 0 //
116	D-CONTC/47365/2026 CONTC/6985/2026	PREMRAJ BARIHA VS ADITYA GOYAL, I.A.S.,COLLECTOR,BARGARH	ADV. VS	// 0 //
117	D-CONTC/47369/2026 CONTC/6986/2026	MADHUSUDAN BAG VS ADITYA GOYAL, I.A.S.,COLLECTOR,BARGARH	ADV. VS	// 0 //
118	D-CONTC/47266/2026 CONTC/6987/2026	UDAYANATH MALLA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/47419/2026 CONTC/6988/2026	AROBINDA BISWAL VS DR N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
120	D-CONTC/47271/2026 CONTC/6989/2026	AMULYA KUMAR PRADHAN VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
121	D-CONTC/47421/2026 CONTC/6990/2026	NRUSINGHA CHARAN DASH VS ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
122	D-CONTC/47423/2026 CONTC/6991/2026	ANNAPURNA DAS VS ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
123	D-CONTC/47426/2026 CONTC/6992/2026	SANTOSH KUMAR MOHANTY VS SURESH KUMAR VASISTHA, IAS, PRINCIPAL SECRETARY , G.A AND P.G DEPARTMENT	ADV. VS	// 0 //
124	D-CONTC/47428/2026 CONTC/6993/2026	SUBHALAXMI PANDA VS ASWATHY S, IAS,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
125	D-CONTC/47431/2026	PANCHANAN PATRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6994/2026	VS	VS	0
		ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.		//
126	D-CONTC/47339/2026	SABITRI MEHER	ADV.	//
	CONTC/6995/2026	VS	VS	0
		ADITYA GOYAL, I.A.S.		//
127	D-CONTC/47404/2026	PRAMOD KUMAR BEBARTA	UMESH CHANDRA MOHANTY	//
	CONTC/6996/2026	VS	VS	0
		HEMANT SHARMA, I.A.S.,ADDL. CHIEF SECY. AND SECY. HOME DEPT.,ODISHA		//
128	D-CONTC/47344/2026	TILOTTAMA BAG	ADV.	//
	CONTC/6997/2026	VS	VS	0
		ADITYA GOYAL, I.A.S.		//
129	D-CONTC/47455/2026	RABINDRA KUMAR MAHARANA	ADV.	//
	CONTC/6998/2026	VS	VS	0
		ASWATHY S. , IAS		//
130	D-CONTC/47375/2026	BIRENDRI BISWAL	ADV.	//
	CONTC/6999/2026	VS	VS	0
		ADITYA GOYAL, I.A.S.		//
131	D-CONTC/47461/2026	BIJAYA MIHIR OJHA	ADV.	//
	CONTC/7000/2026	VS	VS	0
		ASWATHY S. , IAS		//
132	D-CONTC/47386/2026	MADHUMITA BEHERA	ADV.	//
	CONTC/7001/2026	VS	VS	0
		ADITYA GOYAL, I.A.S.		//
133	D-CONTC/47415/2026	DHIREN KUMAR PANDA	ADV.	//
	CONTC/7002/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, IAS, ADDL CHIEF SECRETARY TO REVENUE AND DISASTER MGT.DEPT.,ODISHA		//
134	D-CONTC/47395/2026	BHARAT KUMAR DAS	ADV.	//
	CONTC/7003/2026	VS	VS	0
		AMARESHNATH PRADHAN, DFO,BHUBANESWAR		//
135	D-CONTC/47466/2026	NEELAMADHAB BRAHMA	ADV.	//
	CONTC/7004/2026	VS	VS	0
		SUBHA SARMA,IAS		//
136	D-CONTC/47433/2026	PRABHAT KUMAR TRIPATHY	ADV.	//
	CONTC/7005/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/47444/2026 CONTC/7006/2026	SANJEEV KUMAR MISHRA, I.A.S.,PRINCIPAL SECY. TO GOVT.,FINANCE DEPT.,ODISHA AMITA MOHAPATRA VS ASWATHY S., I.A.S.,COMMNR. CUM SECY.,HEALTH AND F.W DEPT.,ODISHA	ADV. VS	// // 0 //
138	D-CONTC/47452/2026 CONTC/7007/2026	RAJANI KANTA PADHY VS GOPINATH KUANR, O.A.S.,TAHASILDAR,HINJLICUT,GANJAM	ADV. VS	// 0 //
139	D-CONTC/42210/2026 CONTC/7008/2026	MANAGING COMMITTEE OF GOPALJEW GIRLS SCHOOL, KENDRAPARA VS N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
140	D-CONTC/47492/2026 CONTC/7009/2026	JOSABANTA PRADHAN VS GUHA POONAM TAPAS KUMAR, I.A.S., COMMNR. CUM SECY. TO GOVT. HANDLOOM, TEXTILE AND HANDICRAFTS DEPT.	ADV. VS	// 0 //
141	D-CONTC/47495/2026 CONTC/7010/2026	RANJAN KUMAR PARIDA VS DILLIP KUMAR ROUT, ENGINR. IN CHIEF, WATER RESOURCES DEPT., BBSR	SURYASNATA MOHAPATRA VS	// 0 //
142	D-CONTC/47400/2026 CONTC/7011/2026	SANTOSH KUMAR HOTTA VS ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.	ADV. VS	// 0 //
143	D-CONTC/47488/2026 CONTC/7012/2026	ABHIMANYU SINGH VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
144	D-CONTC/47468/2026 CONTC/7013/2026	DEBENDRA KANDI VS SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPT.BHUBANESWAR	ADV. VS	// 0 //
145	D-CONTC/47473/2026 CONTC/7014/2026	ASADU NAIK VS DR.N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
146	D-CONTC/47489/2026 CONTC/7015/2026	PARBATI MAJHI VS GUHA POONAM TAPAS KUMAR, I.A.S	ADV. VS	// 0 //
147	D-CONTC/47475/2026 CONTC/7016/2026	ANANTA CHARAN SAHOO VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPT, BHUBANESWAR	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/47479/2026 CONTC/7017/2026	DEBENDRA PRADHAN VS SHUBHA SARMA, I.A.S.	ADV. VS	// () //
149	D-CONTC/47482/2026 CONTC/7018/2026	ASHOK KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// () //
150	D-CONTC/47483/2026 CONTC/7019/2026	ARJUN KUMAR MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// () //
151	D-CRLA/29863/2026 CRLA/959/2026	DHANIA@DHANESWAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	JAGATPUR /427 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000139/2024
152	D-CRLA/29923/2026 CRLA/960/2026	NITYANANDA MOHANTY VS STATE OF ODISHA(VIG.)	SASHIBHUSAN DAS VS	CUTTACK VIGILANCE /10 /2003 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000010/2003
153	D-CRLA/26586/2026 CRLA/961/2026	SK.HASIM BOX@SK.HASIM BUX VS STATE OF ODISHA	DUSHMANTA SAHOO VS	SPL.TASK FORCE /27 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000412/2020
154	D-CRLA/28870/2026 CRLA/962/2026	SUSANTA KUMAR SAHU@DIPUN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /110 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000137/2022
155	D-CRLLP/24958/2026 CRLLP/81/2026	LAXMI NARAYAN PADHY VS DESETI CHAKRAPANI	ASHOK KUMAR PANIGRAHI VS	/ /0 J.M.F.C.,HINJILI(Ganjam) ICC/0000009/2022
156	D-CRLLP/29997/2026 CRLLP/82/2026	STATE OF ODISHA VS OMM@MINAKETAN TANDI@TANDIA	AUROVINDA MOHANTY, A.S.C. VS	MAHILA PS,SEC-3,ROURKELA /26 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund TR/0000015/2023
157	D-CRLMA/25865/2026 CRLMA/119/2026	BIKASH CHANDRA SETHI@BIKASH SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	AIRPORT /330 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000488/2026
158	D-CRLMA/29606/2026 CRLMA/120/2026	MOZAMIL AHMED KHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KHURDA MODEL /362 /2024 () //
159	D-CRLMC/30498/2026	RAKESH CHHATRIA	KULDEEP MOHANTY	SECTOR-3 /131 /2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3728/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh) ST/0000109/2016
160	D-CRLMC/30589/2026 CRLMC/3729/2026	ROHIT @ PATI BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /65 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000066/2025
161	D-CRLMC/30703/2026 CRLMC/3730/2026	JAPABANDHU KAMPA VS STATE OF ODISHA	GOURI KUMAR RATH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Dumkani) ICC/0000014/2016
162	D-CRLMC/30720/2026 CRLMC/3731/2026	RAMESH CHANDRA MUDULI @ RAMESH MUDULI VS STATE OF ODISHA	ABAKASH NANDA VS	BARANGA /342 /2023 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000038/2024
163	D-CRLMC/29937/2026 CRLMC/3732/2026	DURYODHAN MEHER VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	SAMBALPUR VIGILANCE /23 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000011/2026
164	D-CRLMC/30731/2026 CRLMC/3733/2026	HEMANTA GARNAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /250 /2018 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000625/2018
165	D-CRLMC/29927/2026 CRLMC/3734/2026	RAMESH KUMAR MISHRA @ RAMESH MISHRA VS STATE OF ODISHA	SUBHRANSU SEKHAR PANDA VS	BIDANASI /308 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000966/2026
166	D-CRLMC/29941/2026 CRLMC/3735/2026	BADAL @ LALATENDU DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PURIGHAT /8 /2018 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000008/2018
167	D-CRLMC/28048/2026 CRLMC/3736/2026	SNIGDHA KUMARI SAMNTARY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	/ /0 J.M.F.C.,NIMAPARA(Puri) ICC/0000192/2018
168	D-CRLMC/30465/2026 CRLMC/3737/2026	BANTY @ BISWANATH SINGH VS STATE OF ODISHA	MOHAMMED RIAZ VS	JAGATSINGPUR /163 /2026 EXECUTIVE MAGISTRATE,JAGATSINGPUR CRMC/0000023/2026
169	D-CRLMC/28990/2026 CRLMC/3738/2026	MALATI SIKOKA@MALATI SIKAKA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MUNIGUDA /19 /2017 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIGUDA GR/0000035/2017
170	D-CRLMC/30508/2026 CRLMC/3739/2026	DALENDRA KUMAR BHUYAN VS	DR. SUSANT KUMAR KANUNGO VS	SAMBALPUR VIGILANCE /7 /2011 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/30696/2026 CRLMC/3740/2026	STATE OF ODISHA(VIG.) PRASANJIT BISWAS VS STATE OF ODISHA	UMAKANTA BARIK VS	CT/0000047/2013 JHARIGAM /82 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000042/2022
172	D-CRLMC/30427/2026 CRLMC/3741/2026	KANHU CHARAN PATTNAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /211 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000315/2025
173	D-CRLMC/30627/2026 CRLMC/3742/2026	BINOD BIHARI SAHU VS REPUBLIC OF INDIA(CBI)	JANMEAJAYA DASH VS	BHUBANESWAR CBI /18 /2006 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR TR/0000026/2008
174	D-CRLMC/30863/2026 CRLMC/3743/2026	JYOTI AGRAWAL @ JYOTI DEVI AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /61 /2002 J.M.F.C.,BARGARH(Bargarh) GR/0000147/2002
175	D-CRLMC/30742/2026 CRLMC/3744/2026	SURYAKANTA NAYAK@RAHUL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	TIRTOL /547 /2022 JMFC TIRTOL(Jagatsinghapur) GR/0000513/2022
176	D-CRLMC/30865/2026 CRLMC/3745/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000002/2025
177	D-CRLMC/31132/2026 CRLMC/3746/2026	GYANAPRAKASH BINDHANI @ GYANA PRAKASH BINDHANI VS STATE OF ODISHA	SITIKANT MISHRA VS	KHAJURIPADA /96 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000108/2023
178	D-CRLMC/30192/2026 CRLMC/3747/2026	TRILOCHAN BEHERA @ PATRI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /57 /2011 SPECIAL JUDGE, CUTTACK(Cuttack) ST/0000221/2015
179	D-CRLMC/30864/2026 CRLMC/3748/2026	SUMANTA PRADHAN VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	ANGUL TOWN /14 /2016 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000104/2016
180	D-CRLMP/16888/2026 CRLMP/1704/2026	INFORMANT VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/ /0 ()
181	D-CRLMP/30538/2026 CRLMP/1705/2026	MENAKA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/30835/2026 CRLMP/1706/2026	BABU KHAN @ MD MUDDASIR KHAN VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHANUPALI /161 /2023 () //
183	D-CRLREV/30209/2026 CRLREV/778/2026	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C ICC/0000051/2024
184	D-CRLREV/27367/2026 CRLREV/779/2026	RABI @ RABINDRA MUDULI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /400 /2022 2ND A.D.J,KHURDA(Khordha) ST/0000060/2023
185	D-CRLREV/30056/2026 CRLREV/780/2026	NIKUNJA RAMAN SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KAMAKHYANAGAR /267 /2026 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000030/2026
186	D-CRLREV/27882/2026 CRLREV/781/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	RAGHUNATHPUR /155 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000074/2025
187	D-CRLREV/30691/2026 CRLREV/782/2026	RATNAKAR NAYAK VS TAPAN SAHOO	PARTHA SARATHI DAS VS	/ /0 A.D.J.,TALCHER(Anugul) CRA/0000006/2025
188	D-EXP/41834/2026 EXP/153/2026	MADAN GOPAL NANDI VS DR. N. THIRUMALA NAIK, I.A.S.COMMNR. CUM SECY. S AND ME DEPT.,ODISHA	SAUBHAGYA KUMAR SAMAL VS	/ / () //
189	D-EXP/38474/2026 EXP/154/2026	JUDHISTIRO GOUDA VS DR. N.THIRUMALA NAIK, COMMISSIONER CUM SECRETARY , SCHOOL AND MASS EDUCATION DEPARTMENT	HARA PRASAD RATH VS	/ / () //
190	D-EXP/45188/2026 EXP/155/2026	RABINDRANATH MISHRA VS DR. ARABINDA KUMAR PADHEE, I.A.S., SECY. TO GOVT. OF ORISSA, REVENUE AND D.M DEPT.	ADV. VS	/ / () //
191	D-FAO/47294/2026 FAO/1006/2026	MANAGING COMMITTEE OF SATLAMA GIRLS HIGH SCHOOL, SATLAMA,BARGARHKUNAL KUMAR SWAIN VS STATE OF ODISHA	VS	/ / STATE EDUCATION TRIBUNAL,BHUBA Gia/0000056/2018
192	D-FAO/46989/2026 FAO/1007/2026	PREMPATI DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000186/2025
193	D-FAO/46990/2026	SILPA DEVI	SATYABAN SAHOO	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/1008/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000014/2026
194	D-FAO/46992/2026 FAO/1009/2026	SANJUKTA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000161/2025
195	D-JCRLA/31087/2026 JCRLA/258/2026	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	ADV. VS	BHANDARIPOKHARI /374 /2025 A.D.J.,BHADRAK(Bhadrak) ST/0000203/2025
196	D-JCRLA/31092/2026 JCRLA/259/2026	DASARU MAJHI VS STATE OF ODISHA	ADV. VS	NARLA /51 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000083/2024
197	D-JCRLRV/31094/2026 JCRLRV/7/2026	BIPIN DAKUA VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /25 /2016 A.D.J.,BERHAMPUR(Ganjam) CRA/0000006/2019
198	D-JCRLRV/31097/2026 JCRLRV/8/2026	TIPSUR MAJHI VS STATE OF ODISHA	ADV. VS	BADSAHI /48 /2017 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000009/2018
199	D-MACA/46311/2026 MACA/994/2026	THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO.LTD., BHUBANESHWAR VS MANJUKTA PATRA	WHY DASMOPATRA VS	// IV MACT,PURI(Puri) Mac/0000023/2014
200	D-RPFAM/22405/2026 RPFAM/276/2026	BISWARANJAN MOHANTY VS KAJAL KIRAN ROUT	SAMARENDRA MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000015/2024
201	D-RPFAM/45491/2026 RPFAM/277/2026	BIJAY LAXMI MAHANTA VS PARAMESWAR MAHANTA	RASHMIKANTA MAHALIK VS	// JUDGE FAMILY COURT,BHUBANESHWAR Crp/0000071/2025
202	D-RPFAM/44447/2026 RPFAM/278/2026	DR. LAXMIKANTA SARANGI VS AYUSHMAN SARANGI	SANJIT MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) IA/0000001/2026
203	D-RPFAM/47807/2026 RPFAM/279/2026	LAGNAJIT DASH VS SIMA SARALA MOHANTY	SUJATA JENA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000075/2021
204	D-RSA/40357/2026 RSA/512/2026	ASHOK KUMAR KISAN VS	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-RVWPET/24279/2026 RVWPET/228/2026	BIBHISAN BAGH BRUNDABANA LENKA VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	RFA/0000023/2025 // 0 //
206	D-TRP(C)/47378/2026 TRP(C)/317/2026	SREEKANT RATH VS BHARATI MOHAPATRA	SUVALAXMI DEVI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000048/2026
207	D-TRP(C)/47103/2026 TRP(C)/318/2026	TAPASWINI BEHERA VS SANTOSH KUMAR BEHERA	ASHOK DAS VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000189/2026
208	D-WA/37378/2026 WA/1359/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
209	D-WA/45035/2026 WA/1360/2026	KAMALAKANTA SAHOO VS TAHASILDAR, MAHANGA,CUTTACK	MAMATA MISHRA VS	// 0 //
210	D-WA/46430/2026 WA/1361/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR VS NALINI PRADHAN	SAROJA KANTA SAMAL VS	// 0 //
211	D-WA/46449/2026 WA/1362/2026	VICE CHANCELLOR,UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR VS SURENDRA KUMAR PRUSTY	SAROJA KANTA SAMAL VS	// 0 //
212	D-WP(C)/46768/2026 WP(C)/32788/2026	NAJMA BEGUM VS STATE BANK OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
213	D-WP(C)/47176/2026 WP(C)/32789/2026	MANMATH KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
214	D-WP(C)/46601/2026 WP(C)/32790/2026	SUDHIR KUMAR RAY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
215	D-WP(C)/46715/2026 WP(C)/32791/2026	THE URBAN COOPERATIVE BANK LTD., CUTTACK VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/46602/2026 WP(C)/32792/2026	BADRI NARAYAN DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
217	D-WP(C)/47168/2026 WP(C)/32793/2026	UGRASEN MANGARAJ VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/46721/2026 WP(C)/32794/2026	MALABIKA GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
219	D-WP(C)/46725/2026 WP(C)/32795/2026	SANDIPTA KUMAR NAYAK VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
220	D-WP(C)/46981/2026 WP(C)/32796/2026	SASWATEE NATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
221	D-WP(C)/46733/2026 WP(C)/32797/2026	SUCHARITA SATPATHY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
222	D-WP(C)/45342/2026 WP(C)/32798/2026	KUMUDINI PRUSTY VS STATE OF ODISHA	MAMUNI SAMANTRAY VS	// 0 //
223	D-WP(C)/46404/2026 WP(C)/32799/2026	JAYA PRAKASH DASH VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
224	D-WP(C)/46337/2026 WP(C)/32800/2026	ARCHANA SARANGI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
225	D-WP(C)/47074/2026 WP(C)/32801/2026	SRIDHAR PANDA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
226	D-WP(C)/46471/2026 WP(C)/32802/2026	SANTOSH TAREI @ SANTOSH GOURANG TAREI VS UNION BANK OF INDIA, REGIONAL OFFICE, BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	D-WP(C)/47104/2026	BASANTI SUKLA	BIBHUTI BHUSAN SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32803/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/46639/2026	RABINDRA KUMAR NAYAK	DIPTI RANJAN MOHAPATRA	//
	WP(C)/32804/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/46625/2026	RABINDRA KUMAR PATTANAYAK	SHIBANI SAMARPITA OJHA	//
	WP(C)/32805/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/47113/2026	SUKANTIBALA NAYAK	RAMESH CHANDRA OJHA	//
	WP(C)/32806/2026	VS AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BHUBANESWAR	VS	0 //
231	D-WP(C)/44910/2026	PRAFULLA KUMAR JENA	MRITUNJAY BANERJEE	//
	WP(C)/32807/2026	VS EXECUTIVE ENGINEER(ELECT.), TPCODL, PURI ELECTRICAL DIVISION	VS	0 //
232	D-WP(C)/46729/2026	SANJUKTA DASH	SOURAV SUMAN BHUYAN	//
	WP(C)/32808/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/46636/2026	LOKANATH PATTANAYAK	AKSHAYA KUMAR DORA	//
	WP(C)/32809/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/46742/2026	TAPASWINI SAMANTARAY	PRAVASH CHANDRA JENA	//
	WP(C)/32810/2026	VS THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	VS	0 //
235	D-WP(C)/47046/2026	BISHNU CHARAN SWAIN	ARIJEET MISHRA	//
	WP(C)/32811/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/46760/2026	MOHAN BARIHA	PRASANTA KUMAR JOSHI	//
	WP(C)/32812/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/47077/2026	PRAHALLAD NAYAK	NIRANJAN NAYAK	//
	WP(C)/32813/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/46665/2026	MURALI DHAR BADHIA	SHIBANI SAMARPITA OJHA	//
	WP(C)/32814/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/47049/2026 WP(C)/32815/2026	STATE OF ODISHA BISHNU CHARAN SWAIN VS	ARIJEET MISHRA VS	// // 0
240	D-WP(C)/46086/2026 WP(C)/32816/2026	STATE OF ODISHA SANJIB KUMAR SAHU VS	PRAMOD KISHORE CHAND VS	// // 0
241	D-WP(C)/46767/2026 WP(C)/32817/2026	STATE OF ODISHA EPARI ARVIND KUMAR VS	RANJAN KUMAR ROUT VS	// // 0
242	D-WP(C)/46571/2026 WP(C)/32818/2026	RESERVE BANK OF INDIA, BHUBANESWAR KAMADEV BARIK VS	MADHAB LAL AGARWAL VS	// // 0
243	D-WP(C)/46671/2026 WP(C)/32819/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK SUNIL KUMAR BEHERA VS	SHIBANI SAMARPITA OJHA VS	// // 0
244	D-WP(C)/46907/2026 WP(C)/32820/2026	STATE OF ODISHA IMPERIAL PRESIDENCY SCHOOL OF NURSING, NUAPADA VS	SOHAN MISHRA VS	// // 0
245	D-WP(C)/46176/2026 WP(C)/32821/2026	STATE OF ODISHA NALINI PRAVA SAHOO VS	SOUBHAGYA KUMAR RATH VS	// // 0
246	D-WP(C)/47072/2026 WP(C)/32822/2026	MEMBER BOARD OF REVENUE, ODISHA, CUTTACK M/S SHREE LAXMI BHANDAR, BALESWAR VS	SABYASACHI PANDA VS	// // 0
247	D-WP(C)/45968/2026 WP(C)/32823/2026	COMMISSIONER OF CT AND GST, CUTTACK MANAGING COMMITTEE OF CHHAYADEVI HIGH SCHOOL, NUAPADA, KALAHANDI VS	VS	// // 0
248	D-WP(C)/46580/2026 WP(C)/32824/2026	STATE OF ODISHA SHANTI PUJAN DAS VS	SUKANTA KUMAR MISHRA VS	// // 0
249	D-WP(C)/46672/2026 WP(C)/32825/2026	STATE OF ODISHA GAGAN KUSUM VS	SHIBANI SAMARPITA OJHA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/46384/2026 WP(C)/32826/2026	BULU PADHAN VS OM PRAKASH RANA	KAPILA CHARAN NAYAK VS	// 0 //
251	D-WP(C)/47246/2026 WP(C)/32827/2026	GYANA RANJAN PADHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
252	D-WP(C)/46232/2026 WP(C)/32828/2026	BHABANI PRASAD CHOUDHURY VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SOUBHAGYA KUMAR RATH VS	// 0 //
253	D-WP(C)/46676/2026 WP(C)/32829/2026	PADMALOCHAN JENA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
254	D-WP(C)/46600/2026 WP(C)/32830/2026	BASANTA KUMAR BACHHA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
255	D-WP(C)/47009/2026 WP(C)/32831/2026	SUDHANSU SEKHAR NAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
256	D-WP(C)/47275/2026 WP(C)/32832/2026	FANINDRA KUMAR PALAI VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
257	D-WP(C)/46680/2026 WP(C)/32833/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
258	D-WP(C)/47277/2026 WP(C)/32834/2026	ABANIBHUSAN JENA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
259	D-WP(C)/47192/2026 WP(C)/32835/2026	SIDHESWAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
260	D-WP(C)/46999/2026 WP(C)/32836/2026	PRIYABRATA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
261	D-WP(C)/47143/2026	DHANANJAYA SAHOO	BIKRAM CHANDRA GHADAI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32837/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46405/2026	BRUSHABA ROUT	DHANANJAYA MUND	//
	WP(C)/32838/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/46425/2026	TULACHANDRA KUSUM	SHIBANI SAMARPITA OJHA	//
	WP(C)/32839/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/47145/2026	SANJAN KUMAR NAYAK	MADHAB LAL AGARWAL	//
	WP(C)/32840/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
265	D-WP(C)/46610/2026	ABINASH RATH	SHIBANI SAMARPITA OJHA	//
	WP(C)/32841/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/46688/2026	DR.SADANANDA NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/32842/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/46952/2026	SUBASH CHANDRA SETHI	SWAPNIL ROY	//
	WP(C)/32843/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/47010/2026	SUDARSAN SAHU	RAMAKRISHNA BISOI	//
	WP(C)/32844/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/47149/2026	M/S. KALINGA ENTERPRISES, NAYAGARH	CHITRASEN PARIDA	//
	WP(C)/32845/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	0 //
270	D-WP(C)/46613/2026	RAJESH KUMAR JANI	SHIBANI SAMARPITA OJHA	//
	WP(C)/32846/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/47173/2026	GITANJALI ROUT	BISWAMBAR MOHANTY	//
	WP(C)/32847/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/46690/2026	RAGHUNATH PALEI	CHITTA RANJAN PATTNAIK	//
	WP(C)/32848/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/47052/2026 WP(C)/32849/2026	STATE OF ODISHA DR. BASANTA KUMAR NAIK VS	SUSANTA KUMAR ROUT VS	// // 0
274	D-WP(C)/46954/2026 WP(C)/32850/2026	STATE OF ODISHA LAKSHMAN KUMAR PATASANI VS	SANJIB MOHANTY VS	// // 0
275	D-WP(C)/47050/2026 WP(C)/32851/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR SANGRAM SUBUDHI VS	MAHES DAS VS	// // 0
276	D-WP(C)/46623/2026 WP(C)/32852/2026	UNION OF INDIA ASHIS KUMAR PATRA VS	SHIBANI SAMARPITA OJHA VS	// // 0
277	D-WP(C)/47223/2026 WP(C)/32853/2026	STATE OF ODISHA DILIP KUMAR PATNAIK VS	BHABANI PRASAD MOHANTY VS	// // 0
278	D-WP(C)/47079/2026 WP(C)/32854/2026	THE ASST. COMMISSIONER OF STATE TAX, KATAKA-I WEST CIRCLE NIRUPAMA SAHOO VS	NIRANJAN NAYAK VS	// // 0
279	D-WP(C)/46956/2026 WP(C)/32855/2026	STATE OF ODISHA PITABASA SAHOO VS	SANJIB MOHANTY VS	// // 0
280	D-WP(C)/46429/2026 WP(C)/32856/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR UJWAL KUMAR BARIK VS	KUNAL KUMAR SWAIN VS	// // 0
281	D-WP(C)/47163/2026 WP(C)/32857/2026	ODISHA STAFF SELECTION COMMISSION, BHUBANESWAR KSHEEROD CHANDRA MUND VS	SIBAPRASAD PATI VS	// // 0
282	D-WP(C)/46433/2026 WP(C)/32858/2026	STATE OF ODISHA SIBADATTA PUROHIT VS	SHIBANI SAMARPITA OJHA VS	// // 0
283	D-WP(C)/45156/2026 WP(C)/32859/2026	STATE OF ODISHA PURUSOTTAM BISWAL VS	NARESH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/46973/2026 WP(C)/32860/2026	MANAGING COMMITTEE OF ANCHALIK HIGH SCHOOL, DIMIRIJHARI, NAYAGARH VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
285	D-WP(C)/46974/2026 WP(C)/32861/2026	GITA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/47106/2026 WP(C)/32862/2026	SK.SARAFAT ALI VS THE AUTHORISED OFFICER CUM CHIEF MANAGER, BHUBANESWAR	BAMADEV BARAL VS	// 0 //
287	D-WP(C)/45214/2026 WP(C)/32863/2026	DILLIP KUMAR BHUYAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
288	D-WP(C)/46977/2026 WP(C)/32864/2026	SABHAPATI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
289	D-WP(C)/46452/2026 WP(C)/32865/2026	PINKI BEHERA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
290	D-WP(C)/46986/2026 WP(C)/32866/2026	RENUBALA DAS VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIK VS	// 0 //
291	D-WP(C)/47107/2026 WP(C)/32867/2026	NITYANANDA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
292	D-WP(C)/46371/2026 WP(C)/32868/2026	MANOJ KUMAR JAGDEV VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
293	D-WP(C)/46455/2026 WP(C)/32869/2026	SATYA RANJAN NAIK @ SATYARANJAN NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
294	D-WP(C)/47110/2026 WP(C)/32870/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //
295	D-WP(C)/47178/2026	DEEPAK KUMAR DORA	SHIBANI SAMARPITA OJHA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32871/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47125/2026	PUSPANJALI BHUYAN	JIBAN JYOTI PRADHAN	//
	WP(C)/32872/2026	VS THE COMMISSIONER OF CT AND GST, ODISHA	VS	0 //
297	D-WP(C)/46458/2026	ASIM PURTY	SHIBANI SAMARPITA OJHA	//
	WP(C)/32873/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/37926/2026	SUSANTA KUMAR MAHAPATRA	PRAVAT KUMAR NAYAK	//
	WP(C)/32874/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/47090/2026	RAJENDRA NARAYAN PANDA	HARIPAD MOHANTY	//
	WP(C)/32875/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/46219/2026	HEMALATA UPADHAYAYA	BISWAJIT MOHAPATRA	//
	WP(C)/32876/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/47438/2026	SAIBABA SHG, NARASINGHPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/32877/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/46972/2026	JAGANNATH KHILLO	DR.PURUSOTTAM CHULI	//
	WP(C)/32878/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/47008/2026	ARCHANA MISHRA	BIREN SANKAR TRIPATHY	//
	WP(C)/32879/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/47013/2026	ADITYA BHOI	TIKERAM MEHER	//
	WP(C)/32880/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/47014/2026	M/S.FEEDER MODEL SCHOOL, JAJPUR	RASHMI KANTA ACHARYA	//
	WP(C)/32881/2026	VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY.ELECTRICAL INSPECTOR, JAJPUR	VS	0 //
306	D-WP(C)/46462/2026	SUNITA BEHURA	SHIBANI SAMARPITA OJHA	//
	WP(C)/32882/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/47023/2026 WP(C)/32883/2026	STATE OF ODISHA RAJESH KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
308	D-WP(C)/47057/2026 WP(C)/32884/2026	STATE OF ODISHA BYOMOKESH MISHRA VS	RAMDAS ACHARY VS	// // 0
309	D-WP(C)/46137/2026 WP(C)/32885/2026	STATE OF ODISHA BHARADWAJ MAHANTA VS	SHIBANI SAMARPITA OJHA VS	// // 0
310	D-WP(C)/47075/2026 WP(C)/32886/2026	STATE OF ODISHA PURNA CHANDRA MOHANTY VS	SAUBHAGYA KETAN NAYAK VS	// // 0
311	D-WP(C)/47701/2026 WP(C)/32887/2026	STATE OF ODISHA OCL IRON AND STEELS LTD., KOLKATA VS	ABHISEK AGARWAL VS	// // 0
312	D-WP(C)/46495/2026 WP(C)/32888/2026	UNION OF INDIA LINGARAJ NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/47080/2026 WP(C)/32889/2026	STATE OF ODISHA SUBHASISH KAR VS	KRISHNA CHANDRA SAHU VS	// // 0
314	D-WP(C)/46627/2026 WP(C)/32890/2026	STATE OF ODISHA DUKHISHYAM BEHERA VS	SHIBANI SAMARPITA OJHA VS	// // 0
315	D-WP(C)/47081/2026 WP(C)/32891/2026	STATE OF ODISHA PUNYASHREE PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
316	D-WP(C)/47151/2026 WP(C)/32892/2026	STATE OF ODISHA RANJITA PODH VS	SUJAY SHANKER SINGHDEO VS	// // 0
317	D-WP(C)/45974/2026 WP(C)/32893/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KODOMERI, NUAPADA VS	JAYASHREE BISWAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/47086/2026 WP(C)/32894/2026	MANMOHAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
319	D-WP(C)/46139/2026 WP(C)/32895/2026	GOBARDHAN NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
320	D-WP(C)/46392/2026 WP(C)/32896/2026	AJIT KUMAR DASH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
321	D-WP(C)/47278/2026 WP(C)/32897/2026	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
322	D-WP(C)/47155/2026 WP(C)/32898/2026	SURENDRA PRASAD MAHAKUD VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/47175/2026 WP(C)/32899/2026	DEBADATTA MOHANTY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
324	D-WP(C)/47284/2026 WP(C)/32900/2026	JITEN KUMAR PARIJA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
325	D-WP(C)/47301/2026 WP(C)/32901/2026	KALYANI BARAL VS SAMEER KUMAR NAYAK	SUVALAXMI DEVI VS	// 0 //
326	D-WP(C)/47422/2026 WP(C)/32902/2026	JAJNASENI MALLA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
327	D-WP(C)/46140/2026 WP(C)/32903/2026	RASMIRANJAN ROUT VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
328	D-WP(C)/46393/2026 WP(C)/32904/2026	MINAKSHI RAY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
329	D-WP(C)/45971/2026	MANAGING COMMITTEE OF K.C.UCHA VIDYA MANDIR, KALAHANDI	JAYASHREE BISWAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32905/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/46598/2026 WP(C)/32906/2026	BISWAJIT SAMAL VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
331	D-WP(C)/47169/2026 WP(C)/32907/2026	BHABANI CHARAN BISWAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/47174/2026 WP(C)/32908/2026	SUSHANTA KUMAR NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
333	D-WP(C)/46630/2026 WP(C)/32909/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
334	D-WP(C)/46637/2026 WP(C)/32910/2026	RATIRANJAN PANGARI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
335	D-WP(C)/47195/2026 WP(C)/32911/2026	SIDHESHWAR CHALA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
336	D-WP(C)/47029/2026 WP(C)/32912/2026	KESAB CHANDRA SAHOO VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
337	D-WP(C)/19096/2026 WP(C)/32913/2026	M/S.VIJAI ELECTRICALS LTD., HYDERABAD VS STATE OF ODISHA	NILAMADHABA ROUT VS	// 0 //
338	D-WP(C)/43519/2026 WP(C)/32914/2026	MANORANJAN MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
339	D-WP(C)/47184/2026 WP(C)/32915/2026	DWITIMANJARI NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
340	D-WP(C)/46646/2026 WP(C)/32916/2026	BALKRISHNA BHOI @ BALAKRUSHNA BHOI VS	TARUN KANTA PATTNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/47180/2026 WP(C)/32917/2026	PANCHANAN PRADHAN TAPAN KUMAR PATRA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// // 0 //
342	D-WP(C)/47199/2026 WP(C)/32918/2026	ITISREE DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
343	D-WP(C)/45721/2026 WP(C)/32919/2026	M/S MAA DURGA INDUSTRIES, KHORDHA. VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	KSHIROD KUMAR SAHOO VS	// 0 //
344	D-WP(C)/46659/2026 WP(C)/32920/2026	NILIMANILAY NAYAK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
345	D-WP(C)/47191/2026 WP(C)/32921/2026	MANMOHAN DAS VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
346	D-WP(C)/44020/2026 WP(C)/32922/2026	EPHREM JOHN TOPNO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
347	D-WP(C)/47218/2026 WP(C)/32923/2026	P.LOVEENA VS STATE OF ODISHA	DEEPAJ SAHU VS	// 0 //
348	D-WP(C)/47085/2026 WP(C)/32924/2026	MERRY HALBA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
349	D-WP(C)/47273/2026 WP(C)/32925/2026	DR.SANTANU SENGUPTA VS ADDL. SECY. TO THE CHANCELLOR VEERA SURENDRA SAI UNIVERSITY OF TECH.-CUM-OSD, BHUBANESWAR	NIHAL RATH VS	// 0 //
350	D-WP(C)/47373/2026 WP(C)/32926/2026	SAROJ KUMAR SINGH VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
351	D-WP(C)/45845/2026 WP(C)/32927/2026	SUNIL KUMAR GUPTA @ SUNIL GUPTA VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/47287/2026 WP(C)/32928/2026	JYOSTNA MANJORI ROUT VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
353	D-WP(C)/47162/2026 WP(C)/32929/2026	SHASHIKANTA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
354	D-WP(C)/46661/2026 WP(C)/32930/2026	SUJIT KUMAR MALLIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
355	D-WP(C)/47292/2026 WP(C)/32931/2026	PREMSAGAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
356	D-WP(C)/47295/2026 WP(C)/32932/2026	SIMASISHA MUDULI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
357	D-WP(C)/46133/2026 WP(C)/32933/2026	MANOJ KUMAR MALLICK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
358	D-WP(C)/46663/2026 WP(C)/32934/2026	SAMBRAY HEMBRAM VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
359	D-WP(C)/46134/2026 WP(C)/32935/2026	BAPIN KUMAR ROUT VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
360	D-WP(C)/47863/2026 WP(C)/32936/2026	EZAZ KHAN @ AEJAZ KHAN VS SEK. SATAR	DEBASISH PATNAIK VS	// 0 //
361	D-WP(C)/46135/2026 WP(C)/32937/2026	SUSANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
362	D-WP(C)/46814/2026 WP(C)/32938/2026	SUMANTA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
363	D-WP(C)/39160/2026	DISTIK BANUA	PRAVAT KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32939/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/43095/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI	SHASHI BHUSAN JENA	//
	WP(C)/32940/2026	VS NIRANJAN MAJHI	VS	0 //
365	D-WP(C)/46399/2026	CHANDRA SEKHAR MUKHERJEE	SHIBANI SAMARPITA OJHA	//
	WP(C)/32941/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/46681/2026	AJAY KUMAR SWAIN	SHIBANI SAMARPITA OJHA	//
	WP(C)/32942/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/46297/2026	GADADHAR NAYAK	DEEPALI MAHAPATRA	//
	WP(C)/32943/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/46497/2026	BIJAYA KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
	WP(C)/32944/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/46684/2026	MANASH KHANDAPANI	SHIBANI SAMARPITA OJHA	//
	WP(C)/32945/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/47845/2026	KETAKI MALLICK	ABINASH ROUTRAY	//
	WP(C)/32946/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/46674/2026	SANKAR DAYAL MURMU	SHIBANI SAMARPITA OJHA	//
	WP(C)/32947/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/46558/2026	K.BHIMA LINGESWAR ACHARY	PRASANNA KUMAR BEHERA	//
	WP(C)/32948/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/46769/2026	RANAJN KUMAR ROUT	SNIGDHA PATRA	//
	WP(C)/32949/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/47383/2026	BISWAJIT SAHOO @ BELESWAR PURI	PADMANAVA JENA	//
	WP(C)/32950/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/46720/2026 WP(C)/32951/2026	STATE OF ODISHA GOLAM RASAN KHAN @ RASAN KHAN VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
376	D-WP(C)/47816/2026 WP(C)/32952/2026	STATE OF ODISHA DEBARAJ PRADHAN VS	RABINDRANATH BARIK VS	// // 0
377	D-WP(C)/46799/2026 WP(C)/32953/2026	STATE OF ODISHA MASUDA AKHTAR VS	TUSHAR KANTA NAYAK VS	// // 0
378	D-WP(C)/47048/2026 WP(C)/32954/2026	STATE OF ODISHA PANCHANAN SWAIN @ SURESH SWAIN VS	MAHES DAS VS	// // 0
379	D-WP(C)/47832/2026 WP(C)/32955/2026	UNION OF INDIA SIDHANTA SWAIN VS	DEEPALI MAHAPATRA VS	// // 0
380	D-WP(C)/47736/2026 WP(C)/32956/2026	STATE OF ODISHA BHAGABAT NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
381	D-WP(C)/46161/2026 WP(C)/32957/2026	STATE OF ODISHA SABITRI PARIDA VS	SAMBEET PATTANAYAK VS	// // 0
382	D-WP(C)/47798/2026 WP(C)/32958/2026	COMMISSIONER ODISHA INFORMATION COMMISSION SIBA CHANDRA BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
383	D-WP(C)/46758/2026 WP(C)/32959/2026	STATE OF ODISHA M/S SUNRISE COKE ENTERPRISES PRIVATE LIMITED VS	DEBRAT SETHY VS	// // 0
384	D-WP(C)/47851/2026 WP(C)/32960/2026	ASSISTANT COMMISSIONER OF CT AND GST CIRCLE RAJENDRA BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
385	D-WP(C)/47756/2026 WP(C)/32961/2026	STATE OF ODISHA RAM CHANDRA PATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/47520/2026 WP(C)/32962/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
387	D-WP(C)/46763/2026 WP(C)/32963/2026	SRINIBAS ROUT @ SHINIBAS ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	// 0 //
388	D-WP(C)/40312/2026 WP(C)/32964/2026	SANKARA SURIBABU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
389	D-WP(C)/47805/2026 WP(C)/32965/2026	BIBHUTI BHUSAN MOHANTY VS BANK OF INDIA, RETAIL BUSINESS CENTRE, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	// 0 //
390	D-WP(C)/47852/2026 WP(C)/32966/2026	LAXMAN DEHERI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
391	D-WP(C)/47734/2026 WP(C)/32967/2026	SANJAYA KUMAR SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
392	D-WP(C)/47518/2026 WP(C)/32968/2026	NRUSINGHA KUMAR ACHARYA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
393	D-ABLAPL/27546/2026 ABLAPL/11574/2026	VIKI BENIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NARAYANPATNA /70 /2026 0 //
394	D-ABLAPL/30398/2026 ABLAPL/11575/2026	NARESH PRUSTY@NARESH KUMAR PRUSTY VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /136 /2026 0 //
395	D-ABLAPL/28236/2026 ABLAPL/11576/2026	NARAYAN SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /199 /2026 0 //
396	D-ABLAPL/30425/2026 ABLAPL/11577/2026	LIPUNA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	BANDAR MARINE /37 /2026 0 //
397	D-ABLAPL/28257/2026	KRUSHNA CHANDRA SAHU @ KRUSHNA CH SAHU	SANTOSH KUMAR MAHANTY	BUGUDA /420 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11578/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/30577/2026 ABLAPL/11579/2026	SATRUGHNA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	ODAGAON /375 /2026 () //
399	D-ABLAPL/29253/2026 ABLAPL/11580/2026	SIBA @ SIBA PRASAD SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BADAGADA /517 /2023 () //
400	D-ABLAPL/30705/2026 ABLAPL/11581/2026	GITANJALI MALIK @ CHUMUKI MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /229 /2026 () //
401	D-ABLAPL/30031/2026 ABLAPL/11582/2026	DAKSHIN MURMU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /441 /2026 () //
402	D-ABLAPL/30675/2026 ABLAPL/11583/2026	DURYODHAN PAHAL @ DURYADHAN @ BULU VS STATE OF ODISHA	JAYDEEP PAL VS	BRAHMAGIRI /510 /2026 () //
403	D-ABLAPL/30661/2026 ABLAPL/11584/2026	SANJUKTA SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NILGIRI /425 /2026 () //
404	D-ABLAPL/30687/2026 ABLAPL/11585/2026	SAMUJA GOPAL SAMANTARA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	PURI TOWN /664 /2026 () //
405	D-ABLAPL/30694/2026 ABLAPL/11586/2026	NALINI PRAVA LENKA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BHUBAN /54 /2023 () //
406	D-ABLAPL/30695/2026 ABLAPL/11587/2026	BIKRAM KESHARI RATH VS STATE OF ODISHA	BINI MISHRA VS	GOP /260 /2026 () //
407	D-ABLAPL/30162/2026 ABLAPL/11588/2026	RAMANI KANTA PATTANAYAK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KAMARDA /223 /2026 () //
408	D-ABLAPL/30201/2026 ABLAPL/11589/2026	PRASHANTA MALIK@PRASANTA MALIK VS	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /148 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/30701/2026 ABLAPL/11590/2026	STATE OF ODISHA BUDHIRAM @ PRADEEP KUMAR BARIK VS	BASANTA KUMAR DAS VS	// ANANTPUR /73 /2026 ()
410	D-ABLAPL/30210/2026 ABLAPL/11591/2026	STATE OF ODISHA SUDHIR NAYAK VS	JAYADEBA BEHERA VS	// BHARATPUR PS /383 /2026 ()
411	D-ABLAPL/30706/2026 ABLAPL/11592/2026	STATE OF ODISHA NARENDRA KUMAR MALIK VS	SIVA SANKAR CHAINI VS	// SABARANG /183 /2026 ()
412	D-ABLAPL/30129/2026 ABLAPL/11593/2026	STATE OF ODISHA CHANDRAKANTA MAJHI VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /45 /2025 ()
413	D-ABLAPL/30712/2026 ABLAPL/11594/2026	STATE OF ODISHA SAMBIT MALIK VS	ARIJEET MISHRA VS	// RAJNAGAR /240 /2026 ()
414	D-ABLAPL/30713/2026 ABLAPL/11595/2026	STATE OF ODISHA MINATI NAYAK VS	SARAT KUMAR JENA VS	// KHALLIKOTE /764 /2026 ()
415	D-ABLAPL/30751/2026 ABLAPL/11596/2026	STATE OF ODISHA SUAIB VS	DHANANJAYA MUND VS	// KIAKATA /122 /2026 ()
416	D-ABLAPL/30756/2026 ABLAPL/11597/2026	STATE OF ODISHA SURYA PRADHAN@SURYAKANTA PRADHAN VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /592 /2026 ()
417	D-ABLAPL/30219/2026 ABLAPL/11598/2026	STATE OF ODISHA SUDHIR NAYAK VS	JAYADEBA BEHERA VS	// BHARATPUR PS /391 /2026 ()
418	D-ABLAPL/30221/2026 ABLAPL/11599/2026	STATE OF ODISHA SUDHIR NAYAK VS	JAYADEBA BEHERA VS	// BHARATPUR PS /390 /2026 ()
419	D-ABLAPL/30642/2026 ABLAPL/11600/2026	STATE OF ODISHA RAHUL KUMAR GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JALESWAR /580 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/30715/2026 ABLAPL/11601/2026	HARAMOHAN PAHAL VS STATE OF ODISHA	JAYDEEP PAL VS	BRAHMAGIRI /510 /2026 () //
421	D-ABLAPL/29412/2026 ABLAPL/11602/2026	JASMINI GAHIR VS STATE OF ODISHA	AMIT KUMAR NATH VS	SINDHIKELA PS /180 /2026 () //
422	D-ABLAPL/28240/2026 ABLAPL/11603/2026	ARJUN SETHI @ ARU SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /199 /2026 () //
423	D-ABLAPL/29637/2026 ABLAPL/11604/2026	SABITA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /320 /2019 () //
424	D-ABLAPL/30085/2026 ABLAPL/11605/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /174 /2026 () //
425	D-ABLAPL/28336/2026 ABLAPL/11606/2026	NABIN DASH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /80 /2026 () //
426	D-ABLAPL/28365/2026 ABLAPL/11607/2026	BANAMALI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /232 /2025 () //
427	D-ABLAPL/30087/2026 ABLAPL/11608/2026	BAIDHAR MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DASARATHPUR /200 /2026 () //
428	D-ABLAPL/30126/2026 ABLAPL/11609/2026	SUSIL MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /173 /2026 () //
429	D-ABLAPL/30623/2026 ABLAPL/11610/2026	SAGAR SAHOO @ BUBU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
430	D-ABLAPL/30739/2026 ABLAPL/11611/2026	AKASH MAHANANDIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /71 /2026 () //
431	D-ABLAPL/30745/2026	RADHASHYAM SAHOO	ROHIT RANJAN RAY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11612/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/30454/2026 ABLAPL/11613/2026	SUSANTA PRATIHARI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GANIA /128 /2024 () //
433	D-ABLAPL/30445/2026 ABLAPL/11614/2026	DIBYA RANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /265 /2026 () //
434	D-ABLAPL/30494/2026 ABLAPL/11615/2026	PRAHLLAD HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /131 /2022 () //
435	D-ABLAPL/28443/2026 ABLAPL/11616/2026	KALU CHARAN BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /478 /2026 () //
436	D-ABLAPL/30755/2026 ABLAPL/11617/2026	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO @ SANTA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	KHUNTUNI /296 /2026 () //
437	D-ABLAPL/28621/2026 ABLAPL/11618/2026	MEERA RANI ACHARYA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	TALCHER TOWN /878 /2026 () //
438	D-ABLAPL/30765/2026 ABLAPL/11619/2026	RAKESH RANJAN JENA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	NARASINGHPUR /116 /2026 () //
439	D-ABLAPL/29075/2026 ABLAPL/11620/2026	NITAI GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /90 /2026 () //
440	D-ABLAPL/29656/2026 ABLAPL/11621/2026	MOHAMMAD JAMID VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /143 /2026 () //
441	D-ABLAPL/30772/2026 ABLAPL/11622/2026	LABA @ NABA MOHAPATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /525 /2026 () //
442	D-ABLAPL/30773/2026 ABLAPL/11623/2026	SUBBRAT BEHERA VS	DALIRANI BEHURAY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/10/2026

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		STATE OF ODISHA		//